

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO.III

Service Tax Appeal No. 52875 of 2019

**J N INVESTMENTS & Appellant
TRADING COMPANY PRIVATE LIMITED**

VERSUS

**Commissioner of CGST &Respondent
Central Excise, Additional Director
General (Adjudication), New Delhi.**

APPEARANCE

Ms. Garima Gupta, Advocate for the Appellant (Adjournment request)
Shri Harsh Vardhan, Authorised Representative of the Department

CORAM :

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING: July 10, 2024

ORDERSHEET

A request has been made on behalf of the Special Counsel
for the Revenue for a short accommodation. List the appeal on
11.09.2024.

**(BINU TAMTA)
MEMBER (JUDICIAL)**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**

Ckp.